

**MOST IMMEDIATE**

**No. COMP-05/35/2022-COMP-MCA  
Government of India  
Ministry of Corporate Affairs**

**5<sup>th</sup> Floor, A-Wing, Shastri Bhawan  
New Delhi-110001  
Dated the 15<sup>th</sup> April, 2023**

To,

Register General of All High Courts

Subject: Inviting applications for 03 posts of Member in the Competition Commission of India – reg.

Sir/Madam,

With reference to advertisement/vacancy circular dated 23.01.2023, it is hereby informed that date for submission of application for the post of 03 members in Competition Commission of India has been extended up to 01<sup>st</sup> May 2023. Terms and conditions of the advertisement/vacancy circular dated 23.01.2023 remain unchanged.

2. For the purpose of appraisal, evaluation and short-listing the candidates for personal interaction, applications from Judges of High Courts must be accompanied with copies of 10 judgments pronounced by them on commercial and complex civil matters.
3. Applications without these details shall not be considered.
4. Application duly completed in the prescribed format given in Annexure – I of the vacancy circular should reach Shri Harsha N. Hedao, Under Secretary, Ministry of Corporate Affairs, Room No. 520, 'A' Wing, 5th Floor, Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi – 110 001 by **01.05.2023 (5:30 PM)**.
5. This is for information and circulation, if deemed appropriate

Yours faithfully,

*S. N. Hedao*  
15/4/2023

(Harsha N. Hedao)

Under Secretary to the Government of India

Encl: As above.

*to Centre Register  
only relevant page  
may be uploaded in  
web site  
26.04.2023*

**By Speed Post**

Telephone: 2338 7939

**Comp-05/35/2022-Comp-MCA**

**भारत सरकार/GOVERNMENT OF INDIA**

**कारपोरेट कार्य मंत्रालय/MINISTRY OF CORPORATE AFFAIRS**

**5<sup>th</sup> Floor, 'A' Wing, Shastri Bhavan  
New Delhi – 110 001**

**Dated the 15<sup>th</sup> April, 2023**

With reference to advertisement/vacancy circular dated 23.01.2023, it is hereby informed that date for submission of application for the post of 03 members in Competition Commission of India has been extended up to 01<sup>st</sup> May 2023. Terms and conditions of the advertisement/vacancy circular dated 23.01.2023 remain unchanged.

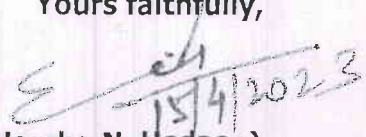
For the purpose of appraisal, evaluation and short-listing the candidates for personal interaction:

- (i) applications from Judges of High Courts and District Judges must be accompanied with copies of 10 judgments pronounced by them on commercial and complex civil matters; and
- (ii) applications from Advocates, Chartered Accountants, Cost Accountants and Company Secretaries must be accompanied with copies of Income Tax Returns for last 03 years and copies of 10 judgments, where they have either argued or provided assistance.

Applications from such candidates without these details shall not be considered.

Application duly completed in the prescribed format given in Annexure – I of the vacancy circular should reach Shri Harsha N. Hedao, Under Secretary, Ministry of Corporate Affairs, Room No. 520, 'A' Wing, 5th Floor, Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi – 110 001 by (01.05.2023) (5:30 PM).

Yours faithfully,

  
(Harsha N. Hedao)

Under Secretary to the Government of India

Encl. : **As above**

**By Speed Post**

**Telephone: 2338 7939**

**Comp-05/35/2022-Comp-MCA**  
**भारत सरकार/GOVERNMENT OF INDIA**  
**कारपोरेट कार्य मंत्रालय/MINISTRY OF CORPORATE AFFAIRS**

**5<sup>th</sup> Floor, 'A' Wing, Shastri Bhavan**  
**New Delhi – 110 001**  
**Dated the 15<sup>th</sup> April, 2023**

To

- (i) All Ministries/Departments of the Government of India (Cadre Controlling Authorities of All India Services and Group 'A' Central Services);
- (ii) Chief Secretaries of All State Governments/UTs;

Subject: Inviting applications for 03 posts of Member in the Competition Commission of India – regarding.

Sir,

With reference to advertisement/vacancy circular dated 23.01.2023, it is hereby informed that date for submission of application for the post of 03 members in Competition Commission of India has been extended up to 01st May 2023. The applications are hereby invited from eligible Indian nationals as under: -

Section 8 (2) of the Competition Act, 2002 provides that the Member, CCI shall be a person of ability, integrity and standing and who has special knowledge of, and such professional experience of not less than fifteen years in, international trade, economics, business, commerce, law, finance, accountancy, management, industry, public affairs or competition matters, including competition law and policy, which in the opinion of the Central Government, may be useful to the Commission.

2. The terms and conditions of the service of Member, CCI are regulated by the Competition Commission of India (Salary, allowances and other Terms and Conditions of Service of Chairperson and other Members) Rules, 2003, as amended from time to time. The Member shall hold office for a term of five years from the date on which he enters upon his office and shall be eligible for re-appointment but shall not hold office beyond 65 years of age. Member shall be paid a consolidated monthly salary of Rs.4 Lakh (rupees Four Lakh only). He shall not be entitled to house and car.

3. Applications from eligible officers in the Central Government/State Governments/UTs, who are interested and can be spared in the event of selection may be forwarded through proper channel duly verified/countersigned by the Head of Departments (wherever applicable) along with the following certificates/documents: -

- (i) There are no vigilance, disciplinary or criminal proceedings pending/contemplated against Sh./Smt. \_\_\_\_\_.



- (ii) His/Her integrity is certified.
- (iii) Duly authenticated copies of ACRs/APAR dossiers of the applicant for the last five years.
- (iv) List of major/minor penalties, if any, imposed on the applicant during the last ten years/No penalty certificate.


6. Incomplete applications or applications received after the due date are liable to be rejected. Advance copy of the application may be sent to this Ministry before the due date.

7. Applicants, who are already in any employment including government service, in the event of their selection, will have to resign/seek retirement from the service before joining the post.

8. The selected applicant will be expected to join the post within one month of the issue of offer of appointment.

9. Application form can also be down-loaded from the web-sites of this Ministry ([www.mca.gov.in](http://www.mca.gov.in)), the Competition Commission of India ([www.cci.gov.in](http://www.cci.gov.in)) or the Department of Personnel & Training (<http://persmin.nic.in>).

Yours faithfully,

  
(Harsha N. Hedao)

Under Secretary to the Government of India

Encl. : As above

APPLICATION FORM FOR ONE POST OF MEMBER IN THE COMPETITION COMMISSION OF INDIA

Latest  
passport size  
photograph

1.	Name (IN BLOCK LETTERS)	
2.	Father's/Mother's Name	
3.	Date of Birth (Proof to be attached)	
4.	(i) Postal Address for Correspondence (with Pin Code) (ii) Phone Number (iii) E-mail ID (iv) Fax	
5.	Nationality (only Indian nationals can apply)	
6.	Educational Qualifications (self-attested copies to be attached)	
7.	Service/Cadre/Batch (In case of Government Employee)	
8.	Present Posting/Occupation/Profession with pay scale and basic pay.	
9.	Details of previous postings/employment (including period) and nature of activities performed.	
10.	Field of expertise as per prescribed eligibility criteria of the post and the number of years of experience thereon.	
11.	Any other special qualification; or special achievements; or participation in important committees/working groups etc; or Foreign assignments/training; or publication to the	

	applicant's credit; or National/International recognition received, if any.	
12.	In case of applicants, other than serving government servants, testimonials from two referees in responsible position (Not being relatives) including their address, contact numbers and e-mail ID, should be attached.	

Undertaking

It is certified that the information furnished above is correct and that in the event of my selection, I shall resign/seek retirement, if already in any employment including government service, before my appointment as Member, Competition Commission of India.

**Place:-**

**Date:-**

(Signature with Date)

Name: \_\_\_\_\_

**Instructions :**

1. In case of serving government servants, certificates as in **Appendix – "A"**, issued by cadre controlling/competent authority are to be submitted along with the Application Form.
2. Applications of serving government servants including PSUs/autonomous organisations should be sent through proper channel.
3. The applicants may attach additional sheets in respect of any information where it is not possible to indicate the same in the relevant column.
4. The selected applicant may have to appear for Medical Examination, in case so required by the Central Government.
5. Incomplete applications or applications received after the due date are liable to be rejected.
6. The selected applicant will be expected to join the post within one month of the issue of offer of appointment.



Appendix – "A"

**Additional certificates for Government employees to be furnished by the cadre controlling/competent authority.**

- (i) There are no vigilance, disciplinary or criminal proceedings pending/contemplated against Sh./Smt. \_\_\_\_\_.
- (ii) His/Her integrity is certified.
- (iii) Duly authenticated copies of ACRs/APAR dossier of the applicant for the last five years are enclosed.
- (iv) List of major/minor penalties, if any, imposed on the applicant during the last ten years/No penalty certificate is attached.

**(Signature with Date)**

Name: \_\_\_\_\_

Place:

Date:

List of enclosures:

- 1.
- 2.
- 3.
- 4.
- 5.